

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/112/2018

Date of Order: 16.12.2019



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Ajay Kumar Baitha,
Jr. clerk-Cum-Typist, CPO's IR Section, Eastern Railway
Kolkata, C/o Rudal Singh, 206, Sapuipara East, Ramji
Singh Khatal, Belur, Bally, Howrah-711227.

.....Applicant

Vrs.

1. Union of India service through the General Manager, Eastern Railway, Fairlie Place, 17, N.S.Road, Kolkata-700001.
2. Sr. Personnel Officer, (HQ & PC), E.Rly/HQ/FP/Kolkata, Fairlie Place, 17, N.S.Road, Kolkata-700001.
3. The Assistant Personnel Officer (Engg), Eastern Railway, Fairlie Place, 17, N.S.Road, Kolkata-700001.
4. The Dy. Chief Personnel Officer (HQ) E.Rly/HQ/FP/Kolkata, Eastern Railway, Fairlie Place, 17, N.S.Road, Kolkata-700001.
5. The Inquiry Officer, (J.K.Sengupta), Retd. Dy. FA & CAO/F&B/E.Rly, Eastern Railway, Fairlie Place, 17, N.S.Road, Kolkata-700001, residing at Flt No. A/5, "Srijani Apartment", MIG-8, Nilganj Road, Sodepur, Kolkata-700110.

.....Respondents

For The Applicant(s): None

For The Respondent(s): Mr. N.D.Bandyopadhyay, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

None appears for the applicant.

2. Mr. N.D.Bandyopadhyay, Ld. Counsel appearing for the respondents, cites one order dated 04.09.2019, which portrays that Sri B.N.Roy has been allowed to be nominated as defence helper of the applicant in the disciplinary proceedings, which is the prayer of the applicant, and submits that the O.A. has become infructuous.

3. In view of the above, the O.A. is disposed of as infructuous. Applicant shall be at liberty to agitate, if further aggrieved.

4. Order dated 04.09.2019 is taken on record.



(Nandita Chatterjee)
Member (A)



(Bidisha Banerjee)
Member (J)

RK